



HARYANA LEGISLATIVE ASSEMBLY

August Session 2023

Starred Question

25th August, 2023

Total Question - 20

To Construct Bye-Pass

*1 Sh. LAKSHMAN NAPA (Ratia):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the traffic remain jammed on the road leading towards Tohana in Ratia city and this road connects Tohana to Fatehabad via Ratia; and

b) whether there is any proposal under consideration of the Government to construct a bye-pass from Fatehabad road to Tohana road in Ratia town; if so the details thereof ?

To Construct the Railway Under Pass and ROB

*2 Sh. JAGDISH NAYAR (Hodal):

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct the railway underpass and railway over bridge on the Gorauta railway crossing at Hodal road, Bhulwana railway crossing, Banchari to Dakora railway crossing, Mitrol, Deeghot, Maroli, Banchari to Gorauta railway crossings; if so, the details

thereof?

Air Quality Data in Crushing Zone

***3 Dr. ABHE SINGH YADAV (Nangal Chaudhry):**

Will the Environment, Forests & Wildlife Minister be pleased to state:-

a) the air quality data in Dholera crushing zone of Nangal Chaudhary Assembly Constituency during the last one year;

b) whether any study has been conducted in the affected area on the impact of air pollution on the health of the citizens of the surrounding villages;

c) whether any special programme has been conducted by the department to improve the air quality of this area and to monitor the health parameters in the affected villages; and

d) whether there is any proposal under consideration of the Government to install any special device to arrest the polluting dust in this area?

To Construct a U-turn

***4 Sh. NARENDER GUPTA (Faridabad):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the Goodyear cut on the National Highway Delhi/Mathura road has been closed due to which people of Sector 3,7,8 and Sihi village have to take a U-turn from Ballabhgarh to go to Delhi and traffic remain jammed at the time of taking U-turn under the bridge of Ballabhgarh; and

b) whether there is any proposal under consideration of the FMDA to construct a U-turn over the National Highway to get rid of the said problem; if so, the time by which the abovesaid proposal is likely to be materialized?

To Release Tube-well Connections

***5 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Energy Minister be pleased to state:-

a) the reasons for not releasing the tubewell connections of electricity to those solar tubewell connection holding farmers who have applied before the year 2018; and

b) whether there is any proposal under consideration of the Government to formulate any scheme by adding optional or alternative mode after removing the imposed condition of giving solar connection of 10 B.H.P. motor capacity/7.5 KW in the allocation of the tubewell connection to the applicant farmers during the year 2019 to 2021; if so, the time by which the said proposal is likely to be materialized?

Number of Electrical Meters Tested in Labs

***6 Sh. VARUN CHAUDHRY (Mullana):**

Will the Energy Minister be pleased to state:-

a) the year-wise number of electrical meters tested in the labs in State in the last three years alongwith the number of meters which were found to be running slow and running fast separately; and

b) the reasons for not sending the electrical meters to independent labs for testing?

To Shift the Jail

***7 Sh. LILA RAM (Kaithal):**

Will the Jails Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to shift the Jail out of the Kaithal city; and

b) if so, the time by which it is likely to be shifted?

To Construct the Four Lane Roads

***8 Sh. SUBHASH GANGOLI (Safidon):**

Will the Deputy Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to construct the Jind-Panipat and Safidon-Assandh four lane roads; and
- b) if so, the time by which the construction work of abovesaid roads is likely to be started?

To Open an Engineering College

***9 Sh. SANJAY SINGH (Sohna):**

Will the Higher Education Minister be pleased to State:-

- a) whether there is any proposal under consideration of the Government to open an engineering college in Sub-division, Tauru; and
- b) if so, the time by which the said college is likely to be opened?

To Repair the Roads

***10 Sh. BALRAJ KUNDU (Mehem):**

Will the Deputy Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to repair the damaged portion of Beri-Meham road in village Behlba;
- b) whether there is also any proposal under consideration of the Government to improve the condition of the road from village Bahu Akbarpur to Nidana ; and
- c) if so, the time by which the abovesaid roads are likely to be repaired/improved?

To Construct Roads, Over Bridge, Underpass and Four Lane Road

***11 Sh. BHAVYA BISHNOI (Adampur):**

Will the Deputy Chief Minister be pleased to state:-

- a) the time by which the construction work of roads from Adampur Mandi

bye-pass to Bus Stand, Mandi Adampur to Sadalpur, Mandi Adampur to Siswal, Kabrel, Hisar to Bagla-Ghudsal are likely to be started;

b) whether it is a fact that the construction work of the over bridge on the Railway Crossing no. 114-C in Adampur Mandi was started and the 80 percent work has been completed but the work is lying closed; if so, the time by which the said pending construction work of the bridge is likely to be started;

c) whether there is any proposal under consideration of the Government to construct under pass on the Railway Crossing no. 113-C of Kranti Chowk in Adampur Mandi togetherwith the details thereof;

d) whether it is also a fact that the process to construct four lane road from Agroha to Rajasthan Border via Adampur was started and the estimate for said proposal had also been prepared; and

e) if so, the time by which the budget of said work is likely to be released togetherwith the time by which the construction work of said road is likely to be started ?

Compensation of Crops Damaged Due to Flood

***12 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):**

Will the Deputy Chief Minister be pleased to state:-

a) the total acreage of crops damaged due to flood in the State in the month of July this year togetherwith the district-wise and crop-wise details thereof;

b) the number of applications received on e-compensation portal and concerned officers for the compensation of crops damaged due to flood;

c) whether any report has been given by the Agriculture Department on the damage caused by flood; if so, the details thereof; and

d) whether any compensation has been given to the farmers for the loss of their crops; if so, the rate/percentage of compensation togetherwith the details thereof?

To Solve the Problem of Water Accumulation

***13 Sh. KULDEEP VATS (Badli):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that there is a great problem of water accumulation in the fields of village Badli, Kheri Jatt, Goela Kalan, Kherka Gujar, Khungai, Gubhana, Majri, Deshalpur, Bupania, Shahpur Gangarwa, Luksar, Jagratpur, Mundakhera, Ismailpur, Deverkhana, Badsa, Saundhi, Yakubpur, Kot, Bajitpur, Sikanderpur, Jahangirpur, Suhra, Kaloi, Munimpur, Dadanpur, Raipur, Gijarod, Sulodha, Babra, Dawla, Raiya, Hasanpur, Kirdodh, Surehti, Samaspur Majra, Machhrouli, Khuddan, Chhappar, Ahri, Amadalpur, Khedi Sultan, Kahadi, Girdharpur, Babepur, Silana, Silani, Subana, Chandol, Dhakla, Jaitpur, Neola, Kasni, Patoda, Lohari, Kulana and Koka etc. of Badli Assembly Constituency due to monsoon and unseasonal rain as a result of which the whole crops have been damaged and the houses have also been dilapidated; and

b) if so, the steps taken by the Government to solve the said problem of water accumulation togetherwith the time by which the abovesaid problem is likely to be solved permanently alongwith the details thereof?

To Shift Grain Market

***14 Sh. DHARAM PAL GONDAR (Nilokheri):**

Will the Agriculture & Farmers Welfare Minister be pleased to state:-

a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister to shift the grain market situated in Nilokheri outside on the G.T. road; and

b) if so, the time by which the said grain market is likely to be shifted keeping in view of the situation of jam which is continuously increasing in the City togetherwith the details thereof?

To Reconstruct the PHC

***15 Sh. JOGI RAM SIHAG (Barwala):**

Will the Health Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to reconstruct the Primary Health Centre in village Satrod Kalan and Ladwa of

Barwala Assembly Constituency; and

b) if so, the time by which these are likely to be reconstructed?

Additional Measures to Prevent Floods

***16 Sh. ASEEM GOYAL NANEOLA (Ambala City):**

Will the Deputy Chief Minister be pleased to state the additional measures which are being taken by the Government to prevent floods in the Ambala City Assembly Constituency togetherwith the details thereof?

To Repair/Reconstruct the Roads

***17 Sh. BALBIR SINGH (Israna):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the following roads in the villages of Israna Assembly Constituency are in very bad condition:-

1. Matlauda to Bhandari via Waisar;
2. Dumiyana to Chhichhdana;
3. Pathri upto Chhichhdana-Seenk road;
4. Bhandari to Sutana via Lohari;
5. Wazirpur Titana upto Maandi road;
6. Wazirpur Titana to Israna via Palri;
7. Matlauda to Shera;
8. Matlauda to Bal Jattan via Thirana and Khandra;
9. Refinery Fatak upto Bohli;
10. Puthar upto Lakhu Buana;
11. Bhandari to Bhaupur;
12. Bhandari upto Nain;
13. Pardhana to Shahpur;
14. Urlana Kalan upto Safidon N.H. via Daryapur;
15. Kurana to Chhatehra;
16. Kurana to Busana;
17. Matlauda to Joshi; and

b) whether there is any proposal under consideration of the Government to repair/reconstruct the abovesaid roads; if so, the time by which the

abovesaid roads are likely to be repaired/reconstructed?

Proper Maintenance of Cremation Ghat

***18 Sh. RAJINDER SINGH JOON (Bahadurgarh):**

Will the Development and Panchayats Minister be pleased to state:-

a) whether it is a fact that the cremation ghat of village Parnala in Bahadurgarh Assembly Constituency is in very bad condition; and

b) if so, whether there is any proposal under consideration of the Government for construction of shed, proper maintenance, cleanliness and white wash of the abovesaid cremation ghat togetherwith the details thereof alongwith the time by which the abovesaid proposal is likely to be materialized?

Number of Lal Dora Free Villages

***19 Sh. RAM KUMAR (Indri):**

Will the Deputy Chief Minister be pleased to state the number of the villages in which the registries have been provided to the beneficiaries after making the village Lal Dora free in State togetherwith the details thereof?

To Develop a Town Park

***20 Sh. RAJESH NAGAR (Tigaon):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to develop a town park in newly developed Greater Faridabad; if so, the time by which it is likely to be developed?

Chandigarh.

Dated: The 25th August, 2023.

R.K. Nandal,

Secretary.

